


**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 14<sup>th</sup> February, 2025

No. HCM/1/96-BENCH/ 2698 : It is informed to all learned members of the Bar and litigants that Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will hold a Single Bench sitting on 17<sup>th</sup> February, 2025 (Monday) after rising of the Division Bench, to hear Cril. Petn. No. 11 of 2025 which was fixed for the said day.


By Order etc.

  
**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96-BENCH/ 2699 - 2718  
Copy to:

Imphal, the 14<sup>th</sup> February, 2025

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Chairman, Bar Council of Manipur.
7. The Registrar General, High Court of Manipur.
8. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The President, High Court Bar Association, Manipur.
12. The President, AMBA, Manipur.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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